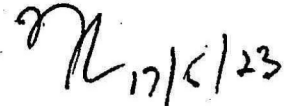


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Sh. Sunil Dutt, Administrative Officer (Judl.) is hereby nominated as Delegated Administrator (DA) for managing email accounts for domain ddc.nic.in with immediate effect in addition to the work already assigned to him.

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officer, as per rules.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 18400 - 570 /Admn.I/P&T/HQs/2023

Dated, Delhi the 17 MAY 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges, Delhi/New Delhi.
2. The Principal District & Sessions Judge-cum Spl. Judge, (PC Act), CBI, RACC, New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
4. All the Judicial Officers, Central District, Tis Hazari Courts, Delhi.
5. The Chairman, IT & Digitization, Tis Hazari Courts, Delhi.
6. The Officer In-Charges of all the branches of Central District, Tis Hazari Courts, Delhi.
7. The Officer concerned.
8. The Personal Office of the undersigned.
9. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
10. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
11. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
12. The Dealing Official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
13. The Web-site Committee, Tis Hazari Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI